

Seventeenth Loksabha

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Title: Regarding reservation of Tribal of Telangana.

SHRI UTTAM KUMAR REDDY (NALGONDA): Hon. Speaker, Sir, I would request the Government of India to accept the pending, justified and constitutionally valid demand of the tribal community of Telangana for reservation as per their population percentage. When the combined Andhra Pradesh was divided into Andhra Pradesh and Telangana, the Telangana region had a greater tribal population percentage and were eligible for a higher reservation. That proposal has been pending with the Government of India for the last seven and a half years. Hence, I would request the Government of India to sanction higher reservation for the tribal community in Telangana.